

APPELLATE TRIBUNAL FOR ELECTRICITY

Core-4, 7th Floor, SCOPE Complex, Lodhi Road,

New Delhi -110003

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Dated: 01.08.2020

NOTIFICATION

Due to prevailing medical emergency (COVID-19) and in continuation of our earlier Circular/Notification dated 16th March, 2020 and 30th June, 2020, it is declared that, the benches shall take up only urgent matters and part heard matters as are mentioned and the other matters listed before the Hon'ble Benches of the Tribunal upto 31st August, 2020 may be adjourned by the court masters in the following manner:

Regular Matters:

S.No.	Date already fixed	Next date of hearing
1.	04.08.2020	20.10.2020
2.	05.08.2020	21.10.2020
3.	06.08.2020	22.10.2020
4.	07.08.2020	23.10.2020
5.	10.08.2020	02.11.2020
6.	11.08.2020	03.11.2020
7.	13.08.2020	05.11.2020
8.	14.08.2020	06.11.2020
9.	17.08.2020	09.11.2020
10	18.08.2020	10.11.2020
11	19.08.2020	11.11.2020
12	20.08.2020	12.11.2020
13	21.08.2020	13.11.2020
14	24.08.2020	23.11.2020
15	25.08.2020	24.11.2020
16	25.08.2020	25.11.2020
17	26.08.2020	26.11.2020
18	28.08.2020	27.11.2020
19	31.08.2020	07.12.2020

Part-heard Matters:

S.No.	Date already fixed	Next date of hearing
1.	04.08.2020	22.09.2020
2.	05.08.2020	23.09.2020
3.	06.08.2020	24.09.2020
4.	07.08.2020	25.09.2020
5.	10.08.2020	05.10.2020
6.	11.08.2020	06.10.2020
7.	13.08.2020	08.10.2020
8.	14.08.2020	09.10.2020
9.	17.08.2020	12.10.2020
10	18.08.2020	13.10.2020
11	19.08.2020	14.10.2020
12	20.08.2020	15.10.2020
13	21.08.2020	16.10.2020
14	24.08.2020	19.10.2020
15	25.08.2020	20.10.2020
16	25.08.2020	21.10.2020
17	26.08.2020	22.10.2020
18	28.08.2020	23.10.2020
19	31.08.2020	02.11.2020

This notification issues with the approval of the competent authority of APTEL.

BY ORDER
Sd/-
REGISTRAR

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website